

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 1548
ANSWERED ON 31.07.2026

INTEGRATION OF CHENNAI MRTS WITH CHENNAI METRO RAIL

1548 SHRI P. WILSON:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has received a proposal from Government of Tamil Nadu for the revamp, transfer and integration of the Chennai Mass Rapid Transit System (MRTS) with Chennai Metro Rail Limited and if so, the details and status thereof;
- (b) the funds sought by Government of Tamil Nadu and the funds sanctioned, allocated and released by the Central Government for the MRTS revamp and integration project, State and year-wise; and
- (c) whether the Ministry has coordinated with Chennai Metro Rail Limited to improve multimodal connectivity, including the proposed commercial development at Thirumangalam Metro Station, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c). In-Principal Approval for handing over the assets, Operation & Maintenance of MRTS (Suburban services) to Government of Tamil Nadu (GoTN) has been accorded. In this regard, detailed MoU has been received in Ministry of Railways (MoR).

Thirumangalam Metro Station is a junction and interchange point among Metro corridor (Phase-I), upcoming Metro corridor (Phase-II) of Chennai Metro Rail Limited (CMRL) and Metropolitan Transport Corporation bus services. CMRL is developing a major commercial complex integrated with Metro station and acquired land for this purpose.

Tamil Nadu:

Railway Budget:-

Budget allocation in recent years has increased significantly. Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Tamil Nadu is as under:

Period	Outlay
2009-14	₹879 crore/year
2026-27	₹ 7,611 crore (more than 8 times)

Track Construction:

The details of constructing new track falling fully/partly in the State of Tamil Nadu are as under:

Period	New track Commissioned
2009-14	923 km
2014-26	1,356 km

Projects sanctioned:

As on 01.04.2026, 19 projects (08 new line, 03 gauge conversion and 08 doubling) of total length of 1,874 km, costing ₹27,282 Crore, falling fully/partly in the State of Tamil Nadu have been sanctioned.

The summary is as under:

Category	No. of projects	Total Length (in km)	Length Commissioned upto March, 2026 (in km)	Total Exp. upto March, 2026 (₹ in Cr.)
New Line	8	811	24	1,514
Gauge Conversion	3	748	631	3,605
Doubling /Multi-tracking	8	314	54	3,693
Total	19	1,874	709	8,811

Recently Completed Projects:

Details of some of the recently completed projects falling fully/partly in the State of Tamil Nadu are as under:

S.N.	Project	Cost (₹ in Crores)
1	Dindigul - Pollachi gauge conversion (121 km)	610
2	Pollachi - Palghat gauge conversion (56 km)	350
3	Pollachi - Podhanur gauge conversion (40 km)	400
4	Quilon - Tiruchendur gauge conversion (357 km)	1,122
5	Mayiladuturai - Karaikkudi gauge conversion (187 km)	1,338
6	Madurai - Bodiyaikannur gauge conversion (90 km)	593

S.N.	Project	Cost (₹ in Crores)
7	Chengalpattu - Villupuram doubling (102 km)	670
8	Tiruvallur - Arakkonam 4 th line (27 km)	83
9	Thanjavur - Ponmalai doubling (48 km)	370
10	Villupuram - Dindigul doubling (273 km)	2,000
11	Chennai Beach - Attipattu 4 th line (22 km)	293
12	Omalur - Metturdam Patch doubling (29 km)	327
13	Chengalpattu - Villupuram and Tambaram – Chengalpattu 3 rd line (133 km)	1,122
14	Salem - Omalur doubling (11 km)	115
15	Madurai - Tuticorin doubling (160 km)	1,891
16	Maniyachi - Nagercoil doubling (102 km)	1,752
17	Chennai Beach - Chennai Egmore doubling (4 km)	272

Ongoing Projects:

Some of the projects falling fully/partly in the State of Tamil Nadu which have been taken up are as under:

S.N.	Project	Cost (₹ in Crores)
1	Tindivanam - Nagari new line (184 km)	3,631
2	Morappur - Dharmapuri new line (36 km)	359
3	Trivandrum - Kanyakumari doubling (87 km)	4,494
4	Irugur - Podanur doubling (11 km)	277
5	Tambaram - Chengalpattu 4 th line (30 km)	757
6	Attipattu - Gummidipundi 3 rd & 4 th line (23 km)	365
7	Tirupati - Katpadi doubling (105 km)	1,216
8	Tindivanam - Tiruvannamalai new line (71 km)	1,400
9	Atipattu - Puttur new line (88 km)	1,700
10	Chennai - Cuddalore new line (179 km)	2,670
11	Baiyapannahalli to Hosur doubling (48 km)	1,160
12	Arakkonam - Chengalpattu doubling (68 km)	993
13	Erode - Karur doubling (67 km)	986

Execution of important infrastructure projects falling fully/partly in the State of Tamil Nadu are held up due to delay in land acquisition. Status of land acquisition in Tamil Nadu is as under:

Total Land required for Projects in Tamil Nadu	4,612 ha
Land Acquired	1,178 ha (26%)
Balance Land to be acquired	3,434 ha (74%)

Support of the Government of Tamil Nadu is needed to expedite the land acquisition.

Details of some major projects which are delayed due to land acquisition are as under:-

S.N.	Name of the project	Total land required (in ha)	Land acquired (in ha)	Balance Land to be acquired (in ha)
1.	Tindivanam - Tiruvannamalai new line (71 km)	276	33	243
2.	Attiputtu - Puttur new line (88 km)	189	0	189
3.	Morappur - Dharmapuri new line (36 km)	93	47	46
4.	Mannargudi - Pattukkottai new line (41 km)	204	0	204
5.	Thanjavur - Pattukkottai new line (52 km)	152	0	152

Further, Rameshwaram – Dhanushkodi new line (18 km) was sanctioned at a cost of ₹734 Cr. The Foundation Stone of the project was laid on 01.03.2019. However, the project could not be started because the land acquisition has not been undertaken by the State Government of Tamil Nadu.

Government of India is geared up to execute projects, however success depends upon the support of Government of Tamil Nadu.

Sanction of any railway project depends upon many parameters/factors which include the following:

- Anticipated traffic projections and remunerativeness of the proposed route
- First and last mile connectivity provided by the project
- Connection of missing links and providing additional route
- Augmentation of congested/saturated lines
- Demands raised by State Governments/Central Ministries/Public representatives
- Railway's own operational requirements
- Socio-economic considerations
- Overall availability of funds

Completion of Railway project/s depends on various factors which include the following:

- Land acquisition by State Government
- Forest clearance
- Shifting of infringing utilities
- Statutory clearances from various authorities
- Geological and topographical conditions of area
- Law and order situation in the area of project site
- Number of working months in a year for particular project site etc.

All these factors affect the completion time and cost of the project/s.
